

TRADE MARKS REGISTRY

AHMEDABAD

HEARING OF OPPOSITION MATTERS U/R 45(2) / 50(2)

DATE OF HEARING 20.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1129873/05	Opp. No. AMD-167117	M/s. Torrel Cosmetics Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad V/s M/s. Ajanta India Ltd., Morbi / M/s. Tradesafe, Jamnagar	11.00 a.m.
2.	1175849/05	Opp. No. AMD-759816	M/s. Dabur India Limited, Ghaziabad V/s M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan J. Rawal, Mumbai	11.00 a.m.
3.	1175849/05	Opp. No. AMD-761108	M/s. Kaira District Co-Operative Milk Producers Union Ltd., Ananad V/s M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan J. Rawal, Mumbai	11.00 a.m.
4.	1185052/24	Opp. No. AMD-241718	M/s. Raymond Limited, Ratnagiri / M/s. AZB & Partners, Mumbai V/s M/s. Vimal Mills India, Barmer / M/s. Rajendra H. Bhansali, Ahmedabad	11.00 a.m.

5.	1163449/03	Opp. No. AMD-199797	Shewaram Rajkumar, Indore / M/s. G. S. Rijhwani & Co., Mumbai V/s M/s. Hitkar Pouches (P) Ltd., Bhilwara	11.00 a.m.
6.	1163450/05	Opp. No. AMD-199820	Shewaram Rajkumar, Indore / M/s. G. S. Rijhwani & Co., Mumbai V/s M/s. Hitkar Pouches (P) Ltd., Bhilwara	11.00 a.m.
7.	1163453/30	Opp. No. AMD-199821	Shewaram Rajkumar, Indore / M/s. G. S. Rijhwani & Co., Mumbai V/s M/s. Hitkar Pouches (P) Ltd., Bhilwara	11.00 a.m.
8.	1163452/29	Opp. No. AMD-199804	Shewaram Rajkumar, Indore / M/s. G. S. Rijhwani & Co., Mumbai V/s M/s. Hitkar Pouches (P) Ltd., Bhilwara	11.00 a.m.
9.	1230335/05	Opp. No. AMD-247581	M/s. Medley Pharmaceuticals Ltd., Mumbai V/s M/s. UAP Pharma Private Limited, Ahmedabad / M/s. Brahmbhatt & Associates, Ahmedabad	11.00 a.m.
10.	1242992/30	Opp. No. AMD-192676	M/s. Mahaveer Rice Traders, Delhi / M/s. Sharp Trade Mark Co., New Delhi V/s M/s. Jayeshkumar Shantilal & Co., Bareja / M/s. A. R. Shah & Co., Ahmedabad	11.00 a.m.
11.	1241651/05	Opp. No. AMD-709627	M/s. Konark Ayurveda Pvt. Ltd., New Delhi / M/s. Worldwide Registration Bureau, New Delhi	11.00 a.m.

			V/s M/s. Konark Biochem, Ahmedabad / M/s. D. C. Dani & Associates, Ahmedabad	
12.	1366927/05	Opp. No. AMD-246879	M/s. Bajaj Auto Limited, Pune V/s M/s. Bajaj & Co., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.
13.	1391115/05	Opp. No. AMD-247875	M/s. Trends Pharma Pvt. Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/s M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.
14.	1268973/05	Opp. No. AMD-187662	M/s. Raptakos Brett & Co. Ltd., Mumbai V/s M/s. Harison Medicare Pvt. Ltd., Patna / G. J. Suryawala / M. B. Dange, Baroda	11.00 a.m.
15.	1269660/06	Opp. No. AMD-233868	M/s. Kailash Santitations Pvt. Ltd., Chandigarh / M/s. Delhi Registration Services, Delhi V/s M/s. Coral Metalcraft, Rajkot	11.00 a.m.
16.	1262022/99	Opp. No. AMD-711103	M/s. Babul Products, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad V/s M/s. Rajendra Nanubhai Majithia, Ahmedabad	11.00 a.m.
17.	1259491/03	Opp. No. AMD-197106	M/s. Arvind & Company, Jaipur / M/s. G. D. Bansal & Associates, Jaipur V/s	11.00 a.m.

			M/s. Anmol Colours India Pvt. Ltd. Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	
18.	1235326/05	Opp. No. AMD-199259	M/s. Indofrench Laboratories Ltd., Chennai / M/s. Daniel & Gladys Daniel, Chennai V/s M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.
19.	1234844/25	Opp. No. AMD-258186	M/s. Vimal Mills India, Jasol / M/s. Rajendra H. Bhansali, Ahmedabad V/s M/s. Vimal Products, Jarol / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.
20.	1175850/29	Opp. No. AMD-761110	M/s. Kaira District Co-Operative Milk Producers Union Ltd., Ananad / M/s. Nanavati Associates, Ahmedabad V/s M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan J. Rawal, Mumbai	11.00 a.m.